

Registered

No.DJ-E-CBA(B-4)Vol-IX-34/87/2017- 9831

Office of the District and Sessions Judge, Chamba Division,

Chamba(HP) 71b

Dated:- Chamba 71b December, 2017.

To

Shri Anil KumarS/O Shri Narain Singh,  
R/O Village Drabla PO Mangla Tehsil and District Chamba,HP  
PIN 176314.

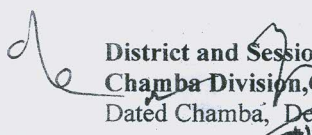
Subject:- Offer of appointment for the post of Peon(Class-IV)  
on regular basis. (OBC Category)

Memo:-

In pursuance to the Registry Letter No.No.HHC/ Regr.Gen./PS/9-163/16-92 dated 1st December,2017 of the Hon'ble High Court of Himachal Pradesh, Shimla and in exercise of the powers vested in me under "Himachal Pradesh Subordinate Court's Staff Recruitment, Promotion and conditions of Services) Rules, 2012, Part-II, Rule 10, you are hereby offered an appointment for the post of Peon(Class-IV) on regular basis in the pay band of Rs.4900-10680+1300GP with initial start of Rs.6200/- plus usual allowances and further posted as such, in the office of Civil Judge-cum-JMIC, Dalhousie against a vacant post, subject to the following terms and conditions:-

1. You shall have to produce an oath of allegiance and declaration of movable/immovable property on joining the appointment.
2. You shall have to produce medical fitness certificates issued by the Medical Officer, Chamba duly countersigned by the Chief Medical Officer, Chamba.
3. You shall have to produce domicile certificate. (Bonafide Himachali Certificate).
4. You shall have to produce attested copies of certificates showing the date of birth and educational qualification etc.
5. You shall have to produce two character certificates, issued by the Competent Authority.
6. You shall have to produce certificate to the effect that you have not entered into bigamy.
7. Your appointment will be liable to be terminated at any time without any notice, if your work and conduct is not found satisfactory.
8. No TA/DA will be admissible for joining the post.
9. You shall be remained on probation for a period of two years.
10. You are liable to be transferred any where within the Civil and Sessions Division of Chamba District.

If the above terms and conditions are acceptable to you, you should report for duties in the office of Civil Judge-cum-JMIC, Dalhousie and furnish the requisite certificates within 15 days from the receipt of this offer of appointment, failing which the offer of appointment shall be deemed to have been cancelled.

  
District and Sessions Judge  
Chamba Division, Chamba, HP.  
Dated Chamba, December 2017.

Endst.No.As above. 9832-9837.

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of HP, Shimla, w.r.t. the Registry letter referred to above for information, please.
2. The Superintendent of Police, Chamba for verification of character antecedents of Shri Anil Kumar, aforesaid
3. The Chief Medical Officer, Chamba with a request to conduct medical of the aforesaid new appointee and issue necessary certificate accordingly.
4. The Civil Judge-cum-JMIC Dalhousie with a request to submit the joining report of the official to this office alongwith requisite attested copies of certificates and other documents after retaining the copies of the same.
5. Shri Anil KumarS/O Shri Narain SinghR/O Village Drabla PO Mangla Tehsil and District Chamba, HP, PIN 176314.
6. Personal File of the aforesaid official.

  
District and Sessions Judge  
Chamba Division, Chamba, HP.